

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II (SPECIAL BENCH)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06-11-2020 AT 12.00 NOON THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : IBA/1455/2019

NAME OF THE PETITIONER : Easyaccess Financial Services Ltd

NAME OF THE RESPONDENTS : Sharavan Infrass Pvt Ltd

UNDER SECTION : Sec 7 Rule 4 of IBC,2016

ORDER

No representation from both the parties.

List the matter on **18.12.2020** for appearance of both the parties and hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

VS